

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3467/2017  
M.A. No. 3690/2017  
M.A. No. 3691/2017

New Delhi, this the 31<sup>st</sup> day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)**  
**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Smt. Pankaj,  
Aged about 42 years,  
Assistant Teacher  
Nigam Partibha Girls School,  
Kirari-1, Rohini Zone, Delhi-86. .. Applicant

(By Advocate : Shri Malaya Chand with Shri Bhanu Pratap Yadav)

Versus

North Delhi Municipal Corporation,  
Through its Director,  
Education Department,  
Nigam Bhawan, Kasmiri Gate,  
Delhi-110005. .. Respondent

(By Advocate : Shri Kumar Onkareshwar)

**ORDER (ORAL)**

**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. The applicant, who is presently working as Assistant Teacher in the respondent – North Delhi Municipal Corporation (in short, NDMC), filed the O.A. seeking the following relief(s):

- “(i) Direct the respondent to award the seniority and increments wef 1<sup>st</sup> July 2003 and other benefits as accrued

to applicant as per OA No. 1795/2011 in case of Lalit Kumar & Ors. Vs. MCD & Ors.

**OR**

- (ii) direct the respondent to pass a speaking and reasoned order and to dispose of the representation dated 08.05.15 (A/1)
- (iii) Any other relief which the Hon'ble Tribunal deem fit and proper may also be granted to the Applicant in the interest of justice."

3. In the circumstances and in the interest of justice, M.A. No. 3690/2017 filed for seeking condonation of delay in refiling the O.A. and M.A. No. 3691/2017 filed for seeking condonation of delay in filing the O.A. are allowed.

4. Since the applicant alternatively seeking to consider his representation within a timeframe by the respondents, the O.A. is disposed of, without going into the merits of the case, by directing the respondent – NDMC to consider the Annexure A/1 representation dated 08.05.2015 of the applicant and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.

**(NITA CHOWDHURY)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

/Jyoti /